

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Rudrasiva Infracon Private Limited Date of Commencement of Liquidation: 19-06-2023; List of Stakeholders as on Date: 31-07-2023; Name of IP: Dhaval C Khamar; Process Number: 1; Last 5 digit of registration number: 13944

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	42480	1	42480				NA
2	Liquidation costs incurred till date	1	129220	1	129220				NA
3	Secured financial creditors	1	48286706	1	48286706				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	1302304	1	1302304				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	13455267	1	13455267				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	63215977	5	63215977				